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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 589/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

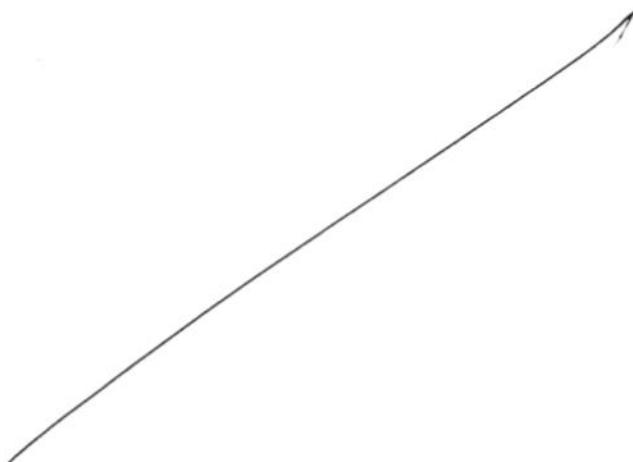
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Macdonald Humfrey (Automation) India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 589/441/ NCLT/MB/MAH/2017

None present. List this matter on 7.2.2018.



V. NALLASENAPATHY
Member(Technical)



M. K. SHRAWAT
Member (Judicial)